

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 30.11.2009
ANSWERED ON
PROPERTY RIGHTS OF WIVES .

1137

Dr. Prabha Thakur

Will the Minister of COALCOALLAW & JUSTICE be pleased to state :-

- (a) whether in few States of India, Wives have equal legal rights in movable and immovable property titled in the names of their husbands;
- (b) if so, the names of such States and nature of such laws; and
- (c) the details thereof ?

ANSWER

MINISTER OF LAW AND JUSTICE

(DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the table of the House.